



Telangana State Judicial Academy

S.P. Road, Secunderabad-500 003

Dr. M. Rajender, M.A., LL.M., Ph.D. Director

Roc.No. 76/2024/TSJA-Sec'bad

Dt: 02.02,2024

Dear officer.

TSJA, Sec'bad - 'Cyber Crime - Workshop-3' for Judicial Officers of various States of India scheduled to be held on 10th & 11th February 2024 at the Telangana State Judicial Academy, Secunderabad - Details of the information - Reg.

Greetings from the Judicial Academy.

We are happy to receive your nomination from the concerned High Court to participate in the 'Cyber Crime Workshop- 3' to be held on 10th & 11th February, 2024 at the Telangana State Judicial Academy in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague.

In this connection, I am to inform that the Academy is providing accommodation for all the Participant Officers at Minerva Grand, Bhuvana Towers, S.D.Road, Secunderabad- 500 003, which is half-kilometer distance from the T.S. Judicial Academy.

In this regard, I am to further inform that -

- a) Academy will provide single occupancy room to each participant officer from 09.2.2024 afternoon to 12.02.2024 afternoon at Minerva Hotel, inclusive of breakfast and dinner at the Hotel.
- b) If the participant officer wants to accommodate their family members along with them in the Hotel, they have to bear their expenses for food and accommodation.
- c) The Academy will not provide any transport facility to the participant officers from the Airport to Hotel Minerva and vice versa.
- d) The Academy will provide a vehicle from Minerva Hotel to the Academy to the Participant Officers to attend the Workshop.

All the trainee officers will report at the Telangana State Judicial Academy on 10.02.2024 (Saturday) by 8.30am.

Yours faithfully.

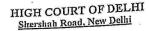
DIRECTOR

All the Participant Officers

If any queries please contact:

- 1. Sri K.Venkat Mallik, Administrative Officer, TSJA Mobile No. 9154864667
- 2. Duty Manager, Minerva Grand Hotel, Secunderabad Mobile No.9502346666

Tel: (O) 040-23446192, 23446366, (Director)-23446193, Fax: 040 - 23446368, e-mail: tsja.secbad@gmail.com



Pause Avenue Court, New Delhi

Dated: 05/02/2024

/DHC/Gaz./G-3/NJA/2024

The Registrar General, High Court of Delhi, New Delhi.

To

The Principal District & Sessions Judgecum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

Sub: Nomination of one Judicial officer to attend as a participant in Cybercrime Workshop-3 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague at the Telangana State Judicial Academy, Secunderabad on 10th & 11th February, 2024

Madam,

In continuation to this Court's letter No. 518/DHC/Gaz./G-3/NJA/2024 dated 23.01.2024, on the above subject, I am directed to forward herewith a copy of e-mail letter dated 02.02.2024 of Dr. M. Rajender, Director, Telangana State Judicial Academy with the request to inform Ms. Namrita Aggarwal, DHJS accordingly.

Yours Sincerely,

(Surender Pal)

Deputy Registrar (Gaz.-IB) for Registrar General

Encl: As above

Judical Pranch

ines plane 16/02/2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Misc./Trng./RACC/Gaz./2024/ 629/D-

Copy forwarded for information and necessary action to:-

1. Ms. Namrita Aggarwal, Ld. Special Judge (PC Act) (CBI)-21, RACC, New Delhi.

2. The Drawing and Disbursing Officer, Central District, THC, Delhi.

3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre and Protocol Branch, RACC, New Delhi.

The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

(Arun Bhardwaj) Officer In-charge (Judicial)/ for Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex,